

ITEM NO.1504
(FOR JUDGMENT)

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8933-8934/2017

RAJASTHAN HIGH COURT

Appellant(s)

VERSUS

VED PRIYA & ANR.

Respondent(s)

([HEARD BY: HON. THE CHIEF JUSTICE, HON. B.R. GAVAI AND HON.
SURYA KANT, JJ.])

Date : 18-03-2020 These appeals were called on for
pronouncement of judgment today.

For Appellant(s) Mr. Sunil Kumar Jain, AOR
Mr. Abhishek Jain, Adv.
Ms. Anusha Agarwal, Adv.

For Respondent(s) Mr. Ranbir Singh Yadav, AOR
Mr. Puran Mal Saini, Adv.
Mr. Ritesh Patil, Adv.

The judgment in the instant appeals is
pronounced today.

The appeals are allowed in terms of the
signed judgment.

[CHARANJEET KAUR]
ASSTT.REGISTRAR-CUM-PS

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR

[Signed reportable judgment is placed on the file]